

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**W.P.(Cr.) No.162 of 2017**

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Santosh Kumar Jha	....	....	....	Petitioner
	Versus			
The State of Jharkhand & Others	....	....	....	Respondents

**CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**

For the Petitioner :  
For the Respondents :

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**12/19.04.2021** This writ petition (criminal) has been taken through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

It has been reported that Jharkhand State Bar Council has resolved to abstain from the Court work for a week in view of sudden surge of Covid 19 pandemic and that is why lawyers are not appearing today.

In that view of the matter, let this matter be listed after two weeks.

**(Sanjay Kumar Dwivedi, J.)**

Anit